

Chancery Seal of the Central Appellate Tribunal
Jaipur, dated 24th May, 2001
Order of the Bench of the

C.A.T. Bench, Jaipur

| Date of Order | Orders |
|---------------|---|
| 10.5.2001 | <p>Mr. Ajay Pratap Singh, counsel for the applicant seeks to withdraw this OA with a liberty to file fresh, if so advised.</p> <p>In view of his submissions made before us, we dispose of this OA as withdrawn with a liberty to file a fresh, if so advised.</p> <p><i>Ch</i></p> <p>(N.P.NAWANI)</p> <p>Adm. Member</p> <p><i>S.K.</i></p> <p>(S.K.AGARWAL)</p> <p>Judl. Member</p> <p>RECORDED 24.5.2001 S.K. (S.K.AGARWAL)</p> |